

ITEM NO.24

REGISTRAR COURT. 1

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. H. SHASHIDHARA SHETTY

Petition(s) for Special Leave to Appeal (Cr1.) No(s). 3030/2021

MANOJ KUMAR PANDEY

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH & ORS.

Respondent(s)

WITH

SLP(Cr1) No. 4464/2021 (II)

Date : 15-11-2022 This petition was called on for hearing today.

For Petitioner(s)

Mrs. Deepika Mishra, Adv.
Mrs. Rachna Gupta, AOR
Mr. Abhishek Misra, Adv.

Mr. Mohit D. Ram, AOR
Ms. Monisha Handa, Adv.
Mr. Rajul Shrivastava, Adv.
Mr. Anubhav Sharma, Adv.

For Respondent(s)

Mr. Bhuwan Raj, AOR
Mr. Raghunath Pathak, Adv.
Ms. Manju Savita, Adv.
Mr. Anubhav Mehrotra, Adv.

UPON hearing the counsel, the Court made the following
O R D E R

SLP (Cr1)No. 3030/2021

Service is complete on Respondent No. 1 but none has entered appearance.

Ld. counsel for the respondent Nos. 2 to 4 are granted four weeks' time as a last opportunity to file counter affidavit.

Contd..

SLP (Cr1)No. 4464/2021

Ld. counsel for the respondent Nos. 1 to 3 are granted four weeks' time as a last opportunity to file counter affidavit.

At the end of the period aforesaid, whether counter affidavit is filed or not, Registry to process the matter for listing before the Hon'ble Court, as per rules.

H. SHASHIDHARA SHETTY
Registrar